

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

52. CP/1391(MB)2020

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **12.01.2023**.

NAME OF THE PARTIES: Mr. Vijay Mani Manghat Menon
Vs.
Nair Coal Services Private Limited

SECTION: 213 of the Companies Act, 2013

ORDER

Due to paucity of time, the matter could not be heard. List the matter on **10.03.2023**.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

/z/